

**GOVERNMENT OF INDIA  
RAILWAYS  
LOK SABHA**

UNSTARRED QUESTION NO:102

ANSWERED ON:05.12.2013

PRIVATISATION OF PASSENGER TRAFFIC

Das Gupta Shri Gurudas;Kumar Shri P.;Panda Shri Prabodh;Thamaraiselvan Shri R.

**Will the Minister of RAILWAYS be pleased to state:**

- (a) whether the Railways propose to privatise certain sections and certain branch lines of passenger traffic in the country;
- (b) if so, the details and the response from private sector thereto and the likely impact thereof;
- (c) whether the Railways need to set-up a regulator to monitor traffic, tariff and safety in the event of such privatization;
- (d) if so, the details thereof;
- (e) whether the Railways propose dedicated and elevated high speed corridors as an alternative along the routes which have saturated in the country; and
- (f) if so, the details thereof?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI ADHIR RANJAN CHOWDHURY)

(a): There is no such proposal at present.

(b): Does not arise.

(c) & (d): Although there is no plan for privatisation, Government has approved the constitution of Rail Tariff Authority (RTA). The modalities and related issues for setting up of RTA are under consideration of the Government.

(e) & (f): Some of the sections of rail routes over Indian Railways have reached saturation. Ministry of Railways has decided to implement Dedicated Freight Corridor Project to augment the rail transport capacity on Eastern ( 1839 Kms from Ludhiana in Punjab to Dankuni near Kolkata) & Western (1499 Kms. from Jawaharlal Nehru Port (JNPT) in Mumbai to Tughlakabad and Dadri near Delhi) routes. Ministry of Railways has however not decided to develop elevated high speed corridor.